

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Falroza Hanifsab Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	L.A.C. 106/2006 (ARGUMENTS)		Mohammed Mustaffa Vs The Special Land Acquisition Officer,	KMS M S K
2	M.A. 7/2020 (JUDGEMENT) IA/1/2020 IA/2/2020		S.C.Gangadharaiah Vs Parvathamma	S.N.Shivakumaraswamy
3	EX 1/2009 (FOR BALANCE)		Shanthamma, 48 years, Vs K.S.Siddaiah, 66 years,	K G N S B
4	FDP 1/2016 (TO HEAR ON IA)		Umadevi Vs Nagaraju	K P Nataraj
(O.S./0000034/2014)				
5	FDP 5/2017 (STEPS)		Panchaksharaiah @ Panchaksharappa Vs Parvathamma	Siddalingaiah B
6	R.A. 15/2018 (STEPS)		H M Jeelani Vs Hajerabee	Rajakumar K
7	EX 112/2019 (STEPS)		Rathnamma Vs Special Land Acquisition Officer	K.N Kumarswamy
8	EX 113/2019 (STEPS)		Eraiah Vs Special Land Acquisition Officer	K.N Kumarswamy
9	EX 114/2019 (STEPS)		Chikkaramaiah Vs Special Land Acquisition Officer	K.N Kumarswamy
10	EX 115/2019 (STEPS)		Rangadhamaiah Vs Special Land Acquisition Officer	K.N Kumarswamy
11	R.A. 67/2019 (STEPS) IA/1/2019		Ganganna @ Gangaiah Vs Thathaiah	V Muniraj
12	O.S. 99/2019 (STEPS) IA/1/2019		Babitha Sudev Vs R.D.Sudeva Rathna	R.H.Ravi
13	R.A. 89/2019 (STEPS) IA/1/2019		Ranu Bai Vs Shama Rao	Chintamani Ramasharma Balasubrahmanyam
14	O.S. 129/2019 (STEPS) IA/1/2019 IA/2/2019		Sulamma Vs Doddarangaiah	C Krishnaiah

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Smt.Fairoza Hanifsab Ukkall
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Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	R.A. 123/2019 (STEPS) IA/1/2019		Paramesha Vs Mariyanna	Chintamani Ramasharma Balasubrahamanyam
16	O.S. 57/2020 (Written statement)		Kemparaju Vs Gowramma	Chintamani Ramasharma Balasubrahamanyam
17	O.S. 69/2020 (Written statement) IA/1/2020		Rudresh Vs Shanthakumari	V Raghunathareddy
11.00 AM to 02.00PM				
18	L.A.C. 170/2006 (ENQUIRY)		Ramalingaiah Vs The special Land Acquisition officer	
19	FDP 2/2012 (SETTLEMENT)		Balamma Vs Sri chikkanna	S.B. Nil
20	L.A.C. 19/2015 (ENQUIRY)		Gangaboraiah Vs The Spl.Land Acquisition Officer.	Nandeesh C
21	M.C. 31/2018 (ENQUIRY)		K S Siddaramaiah Vs Asha C	M D Suresh
22	M.C. 95/2019 (OBJECTIONS)		Kanharaju.R.S Vs Anitha.C.S	B.S.Madhusudhan
23	G and WC 4/2020 (SETTLEMENT)		Halesha H.R. Vs Harsha Prada B.T.	M.Subramanya
24	M.C. 11/2020 (SETTLEMENT)		Halesha H R Vs Harsha Prada B T	M.Subramanya
25	M.A. 5/2020 (NOTICE TO RESPONDENTS)		Panchaksharaiah Vs Lokeah G N	S Ranganatha
26	O.S. 97/2020 (AWAIT) IA/1/2020		Manasa Vs Somashekaraiah	Rudresh V
27	O.S. 109/2017 (NOTICE)		M.Venkatalakshamma Vs M.Venkatesh	Shakuntala R
28	R.A. 3/2020 (NOTICE) IA/1/2020		Shankaraappa aliyas Shankaregowda Vs Channegowdaa	K R Pandurangaiah
29	L.A.C. 27/2010 (HEARING)		D.N venkataramegowda Vs The spl Land acquisition offilcer	RJN DMB

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 9/2017 (HEARING)		B.M. Rajegowda @ Mariyappa Vs R.B Uma	B S Madhusudhan
31	M.C. 79/2017 (EVIDENCE)		G.S.Girish Vs Anusuya	H L Rajashekaraiah
32	M.C. 3/2019 (EVIDENCE)		Geethamani R B Vs Yathish Y R	Ksheerkumarswamy
CROSS EXAMINATION OF DW				
33	O.S. 17/2018 (EVIDENCE)		Nagaraju Vs Venkatalakshamma	H N Devaraja
CROSS EXAMINATION OF PW				
34	Misc 10/2018 (EVIDENCE)		Ranganathaiah Vs Rangamma	C G Sathyanarayan
FURTHER EVIDENCE FOR DEFND				
35	O.S. 1/2019 (EVIDENCE) IA/1/2019		Kavya P C Vs Eeramma B R	Rudresh V
FURTHER EVIDENCE FOR PLNTF				
36	O.S. 55/2017 (EVIDENCE) IA/1/2017		Shashirekha D.R Vs Rudrappa D.M	Raghu R
37	O.S. 101/2018 (EVIDENCE)		Chikkamma Vs Ramachandraiah	S Ranganatha

02.45 PM to 05.45PM

1	C.C. 251/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Vinodhamma	APP Muniraju
2	C.C. 366/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Jaffer	APP Muniraju
3	C.C. 459/2020 (ORDERS)		State By Gubbi Police Vs Vinaykumar	APP Muniraju

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	L.A.C. 211/2016 (ENQUIRY)		Assistant Commissioner and Additional Land Acquisition Officer Vs P Mahamad Mohiddin	Assistant Government Pleader
2	O.S. 14/2018 (CROSS OF PW1)		Azgar Khan Vs Asiya Khanam	Prameela M R
3	R.A. 50/2018 (SETTLEMENT) IA/3/2019 IA/1/2019 IA/2/2019		Rajanna Vs Shankarappa	Chintamani Ramasharma Balasubrahmanyam
4	O.S. 14/2019 (SETTLEMENT) IA/4/2019 IA/3/2019		Sarojamma Vs Suvarnamma	Nandeeshaiiah
5	R.A. 21/2019 (ENQUIRY) IA/1/2019 IA/2/2019		C K Gangadharaiah Dead by LRs Vs Vishwanath	N Sadashivaiah
6	R.A. 22/2019 (ENQUIRY) IA/1/2019 IA/2/2019		C K Gangadharaiah Dead by LRs Vs Vishwanath	N Sadashivaiah
7	M.V.C. 334/2019 (SETTLEMENT)		Sannarangamma Vs C.S.Pushpalatha	M.S.Chandrashekar
8	O.S. 94/2019 (SUMMONS)		Muktiyaar Vs Sheik Mohiddin	Nagaraju K C
9	R.A. 42/2017 (STEPS) IA/1/2017		Chikkanna Vs Katamma	K G Narayana
10	O.S. 80/2018 (FOR COMPLAIANCE OF ORDER OF PO) IA/1/2018		Narasamma Vs Rangaswamy	C G Sathyanarayan
11	EX 78/2019 (TO HEAR ON IA) IA/2/2020		N.H.Mallikarjunappa Vs Lakkanna	A.T.Veeranarayan
12	R.A. 94/2019 (STEPS) IA/1/2019		I.G.Venkatesh Vs Ningaiiah	Chintamani Ramasharma Balasubrahmanyam
13	O.S. 172/2019 (S S TO DEFENDANTS) IA/1/2019		Eeramma Vs Gangamma	K Maruthi

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	R.A. 124/2019 (STEPS) IA/1/2019		Rangamma Dead by her LRS., Vs Siddagangamma	Ksheerkumarswamy
15	REVIEW MISC 1/2020 (STEPS) IA/1/2020		The Divisional Controller, KSRTC Vs G Vijayakumar	Devaraj H N
16	FDP 1/2020 (STEPS)		B.S.Rajani Vs B.S.Raghu	N Sadashivaiah
(O.S./0000072/2016)				
17	M.V.C. 636/2020 (TO HEAR ON IA)		Kamamma Vs HDFC-ERGO General Insurance Co.Ltd	S.Ranganatha
18	EX 59/2020 (STEPS)		Channamma Vs Special Land Acquisition Officer	H N Devaraju
19	O.S. 86/2020 (STEPS) IA/1/2020		Panchakshari Vs Gururangaiah	T S Sathisha
20	O.S. 112/2020 (TO HEAR ON IA) IA/1/2020 IA/2/2020		Kalpana M.G. Vs Gangadharaiah	K S Manjunatha
11.00 AM to 02.00PM				
21	EX 18/2020 (OBJECTIONS)		Karirangaiah Vs Siddalingaiah	Sadashivaiah.N
22	FDP 8/2020 (OBJECTIONS)		N B Devaraju Vs N R Manjunath	Ksheerkumarswamy
23	R.A. 22/2020 (CALL FOR LCR)		Thimmegowda Vs Venkataiah Dead by his LRs	C S Madhu
24	M.V.C. 473/2020 (SETTLEMENT)		Chikkathimmaiah M. Vs Dudi Venkat Rathnam	Nagaraja K.C.
25	M.V.C. 602/2020 (OBJECTIONS)		Vishamma Vs Divisional Manager, K.S.R.T.C.	Prasanna kumar L.
26	M.V.C. 274/2020 (NOTICE)		Shashikumar N.V. Vs Girish R.	Manjunatha K.S.
27	R.A. 26/2020 (NOTICE) IA/1/2020		Nagaraju Vs R Radha	Chintamani Ramasharma Balasubrahmanyam

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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	M.V.C. 703/2020 (NOTICE)		Waseem Akram @ Waseem Pasha Vs H.G.Paramesh	K.C.Nagaraja
29	M.C. 42/2020 (NOTICE)		Nataraju Vs Sudhamani C	Arun C S
30	M.V.C. 1396/2018 (HEARING)		Yatheesh.R.C. Vs Janardhana R.	Narasimhamurthy
31	O.S. 58/2018 (EVIDENCE) IA/5/2020 IA/4/2019 IA/1/2018 IA/2/2018 IA/6/2020		Koushik H B Vs Kalegowda	Anil S
32	M.C. 44/2018 (EVIDENCE)		Chethan Kumar Vs Padma alias Doddamma	Nandeeshaiiah
33	O.S. 66/2018 (EVIDENCE) IA/1/2018		Gangamma Vs Narasimhamurthy	D Gangegowda
34	M.V.C. 1221/2019 (EVIDENCE)		Latha Vs H.N.Rakesha	Chandrashekar M.S
35	O.S. 186/2019 (EVIDENCE) IA/1/2019		Shivamallaiah Vs Thimmavva	C.N.Hanumantharaju
36	O.S. 2/2019 (ARGUMENTS) IA/3/2019 IA/5/2019		Shankarappa Vs Shankaramma	B S Yogeesh
37	R.A. 72/2019 (ARGUMENTS) IA/1/2019		Mamma Vs Panchayath Development Officer	K G Narayana
38	R.A. 112/2019 (ARGUMENTS) IA/1/2019		Giddaiah Vs Sudharshan	S R Ramakrishnaiah
39	L.A.C. 243/2016 (ARGUMENTS)		Lakshamma Vs Special Land Acquisition Officer	H N Devaraja
40	O.S. 158/2019 (ARGUMENTS) IA/1/2019		T.A.Dakshinamurthy Vs Pushpa	Hemanna H M

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 101/2020 (SUMMONS) IA/1/2020		Suvarnamma Vs Rangaswamy	ShivaYogish BR
2	O.S. 361/2020 (SUMMONS) IA/1/2020		Ganganna Vs V Raju	Chintamani Ramasharma Balasubrahmanyam
3	O.S. 288/2011 (Objection)		Rudramurthy Vs Yogeesh	
4	O.S. 123/2019 (Objection)		Thimmaiah Vs Thimmaiah	K R Pandurangaiah
5	FDP 13/2013 (HEARING)		Yellegowda Vs Thimmarayagowda	D Gangegowda
6	FDP 22/2015 (HEAR ON IA.) IA/3/2017 IA/1/2016		G.T.Satyanarayana Vs Krishnappa	K.M.Sreenivas
7	FDP 20/2016 (HEARING)		K B Manjula Vs K B Basavaraju	
ARGUMENTS BY ADV. PLFFS.				
8	O.S. 68/2013 (ARGUMENTS) IA/1/2013		Shylaja Vs Sheshachalam	C.G.Sathyanarayana
9	FDP 7/2008 (ORDERS)		Shivanna Vs Krishnaiah	C.G.Sathyanarayana P.K.
11.00 AM to 02.00PM				
10	O.S. 279/2018 (SUMMONS) IA/1/2018		Panchakshari Vs M.V. Eshwaraiah	S N Shivkumaraswamy
11	O.S. 55/2016 (EVIDENCE) IA/1/2016		T.R.Nandeeshaiiah Vs Shankaraiah	S.Ranganath
12	O.S. 443/2016 (EVIDENCE)		Ramachandraiah Vs Somashekharaiah	C G Sathyanarayan
CROSS EXAMINATION OF DW				
13	O.S. 61/2012 (EVIDENCE) IA/1/2012		Dhanalakshamma @ Sarojamma Vs Nagamma	S.Ranganath B.C.
14	O.S. 355/2012 (EVIDENCE)		Huchhamallaiah Vs Rangamma	K.M.S.

CIVIL JUDGE AND JMFC, GUBBI
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15	O.S. 119/2013 (EVIDENCE) IA/1/2013		Srinivasa B.L. Vs Ramesha	N.Sreedhara Babu
16	O.S. 347/2015 (EVIDENCE) IA/1/2015		Shivalingaiah Vs Basavaraju	S.Rajesh
DEFN EVIDENCE				
17	O.S. 167/2011 (EVIDENCE)		KEMPAMMA AND OTHERS Vs SIDDAPPASHETTY	K.M. SREENIVAS PRASANNA KUMAR
18	O.S. 72/2014 (EVIDENCE)		Basamma Vs Gowramma	S.Basavarajaiah
FURTHER EVIDENCE FOR DEFND				
19	O.S. 346/2013 (EVIDENCE)		H.N.Channabasavaiah Vs H.N.Chandraiah	C.R.Balasubramanya
20	O.S. 156/2013 (Further Chief of DW.1)		Marisiddaiah Vs Thimmaiah	H.N.Devaraj
21	O.S. 263/2019 (EVIDENCE) IA/2/2019		H.S.Narasimhamurthy Vs Range Forest Officer	C K Ravindra

Cases listed below are adjourned due to Covid-19

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 330/2016 (FOR NBW)		CHELUR PS Vs Madankumar	
2	C.C. 501/2016 (FOR NBW)		CHELUR PS Vs Mohan G.B.	
3	P.C.R. 32/2020 (SWORN STATEMENT)		Manjunathaswamy Vs Hanumantharaju	Chintamani Ramasharma Balasubrahmanyam
4	P.C.R. 63/2020 (SWORN STATEMENT)		The Secretary Vs Yoganandakumar T.Y	T C Pramila
5	P.C.R. 77/2020 (FIRST HEARING)		K.S. Basavaraju Vs Raghavendra K.N.	ShivaYogish BR
6	P.C.R. 69/2019 (ORDERS)		G.M.Manjunatha Vs Shivarudraiah	Dakshinamurthy M
7	CrI.Misc. 238/2019 (Further Chief of PW.1) IA/1/2019		Rudramma Vs The Thahasildar, Gubbi	C.S.Krishnappa
8	CrI.Misc. 239/2019 (Further Chief of PW.1) IA/1/2019		Rudramma Vs The Tahasildar,	C.S.Krishnappa
9	CrI.Misc. 360/2019 (Petitioner evidence)		Kumaraiah Vs Thahasildar	Dinesh B.S
11.00 AM to 02.00PM				
10	C.C. 392/2016 (FOR NBW)		CHELUR PS Vs Chidananda M.N.	
11	P.C.R. 27/2020 (SWORN STATEMENT)		K.S.Vijayakumar Vs M/S THE CAMES CARBON 1. Smt. Chaitali Patra	Siddalingaiah B
12	P.C.R. 76/2020 (SWORN STATEMENT)		Siddalingappa Vs Thimmaraju	T.N. Goruraja
13	C.C. 415/2020 (APPEARANCE OF ACCUSED)		CHELUR PS Vs Rajappa	APP Muniraja M
14	C.C. 156/2015 (ACCUSED STATEMENT u/s 313 CrPC)		P.S.I.CHELUR POLICE STATION Vs KRISHNAMURTHY	

CIVIL JUDGE AND JMFC, GUBBI
Smt. Radha S
PRL CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Cri Misc. 236/2019 (Further Chief of PW.1) IA/1/2019		Rudramma Vs The Tahasildar.	C.S. Krishnappa

Cases listed below are adjourned due to Covid 19

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 05-12-2020

Sr. No. Case Number	Timing/Next Date	Party Name	Advocate
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02.45 PM to 05.45PM

WRITTEN STATEMENT

- | | | | |
|---|----------------------------------------------------------|----------------------------------------|----------------------|
| 1 | O.S. 296/2020
(SUMMONS)
IA/1/2020 | Rangaiiah
Vs
Rangaiiah | N. Basavaraju |
| 2 | O.S. 342/2015
(NOTICE) | Ramesh
Vs
Puttarajaiiah | C.R.Balasubrahmanyam |
| 3 | O.S. 348/2016
(ORDER ON IA)
IA/1/2016
IA/2/2016 | G.B.Bhadraiah
Vs
G.R.Somashekhar | C G Sathyanarayan |

CROSS EXAMINATION OF DW

- | | | | |
|---|----------------------------|------------------------------|--------------|
| 4 | O.S. 86/2014
(EVIDENCE) | Chandraiah
Vs
Lakkamma | K.G.Narayana |
|---|----------------------------|------------------------------|--------------|

CROSS EXAMINATION OF PW

- | | | | |
|---|-----------------------------|----------------------------------------------------|--------------------|
| 5 | O.S. 366/2011
(EVIDENCE) | P.Rajashekharaiiah
Vs
Mallamma | B.L.Chandrashekhar |
| 6 | O.S. 184/2015
(EVIDENCE) | D.S.Chandrashekaraiiah
Vs
D.S.Veerabhadraiah | C G Sathyanarayana |

DEFN EVIDENCE

- | | | | |
|---|------------------------------------------|-----------------------------------------------------------|----------------|
| 7 | O.S. 211/2013
(EVIDENCE)
IA/1/2013 | S.Siddalingeshwara
Vs
Shivananjaiah @ Shivananjappa | B.S.Madhusudan |
|---|------------------------------------------|-----------------------------------------------------------|----------------|

SS TO WITNESSES

- | | | | |
|---|--------------------------------------------|------------------------------|------|
| 8 | O.S. 74/2009
(EVIDENCE) | Chittaiiah
Vs
Chikanna | NCG |
| 9 | O.S. 16/2012 *
(ARGUMENTS)
IA/1/2012 | EERANNA
Vs
MANIGAIH | ARUN |

11.00 AM to 02.00PM

WRITTEN STATEMENT

- | | | | |
|----|---------------------------------------------|----------------------------------------|---------------------------|
| 10 | O.S. 298/2020
(SUMMONS)
IA/1/2020 | Ningamma
Vs
Ramaiah | Chandrashekaraiiah A
S |
| 11 | Misc 5/2020
(Enquiry) | G.B.Bhadraiah
Vs
G.R.Somashekhar | Arun C S |
| 12 | O.S. 342/2019
(ORDER ON IA)
IA/1/2019 | H.R.Ishwarya
Vs
Ramaiah | K G Narayana |

CROSS EXAMINATION OF DW

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesh N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 40/2011 (EVIDENCE) 1A/1/2011		MANIGAIAH Vs ERAMMA	K.L.BHARATHI
14	O.S. 32/2015 (EVIDENCE) 1A/1/2015		G.Yathish Vs Thirumalegowda	C G S
CROSS EXAMINATION OF PW				
15	O.S. 323/2013 (EVIDENCE) 1A/1/2013		Monith Vs Udaykumar	B. Shivakumar
DEFN EVIDENCE				
16	O.S. 57/2013 (EVIDENCE)		Vishveshwaraiah Vs D.V.Chandraiah @ Chandrashekaraiiah	C.R.B.
17	O.S. 307/2008 (ARGUMENTS)		Earanna Vs Manigaiah	C.G.Sathyanarayana S.R.Ramakrishnaiah
18	O.S. 96/2015 (Further Chief of DW.1) 1A/1/2015		G.Santhoshkumar Vs Govindaiah	R.Chandrashekar

CIVIL JUDGE AND JMFC, GUBBI
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	Cri.Misc. 202/2020 (NOTICE)		Smt. Savitha Vs C. Ramesh	N Sadashivaiah
2	Cri.Misc. 28/2017 (Issue FLW to respondent)		Nageenasulthana Vs Mohammed Shafiulla	
3	Cri.Misc. 309/2019 (Objection)		Lakshmi.J.P. @ Ramalakshmi Vs Devaraju.B.A.	Arun C S
4	Cri.Misc. 73/2019 (ARGUMENTS)		Radhamma Vs Chikkegowda	Siddalingaiah B
5	Cri.Misc. 287/2019 (Petitioner evidence)		Manasa @ Yamuna Vs Chidananda	I.Siddesha Ummathur
11.00 AM to 02.00PM				
6	Cri.Misc. 201/2020 (NOTICE)		Smt. Sumitra Vs Sri. Rudresh	B Chidanandamurthy
7	Cri.Misc. 630/2015 (Issue FLW to respondent)		Nageenasulthana Vs Mohammed Shafiulla	B.S. Madhsudhan
8	Cri.Misc. 10/2019 (Issue FLW to respondent)		Nageenasulthana Vs Mohammed Shafiulla	B S Madhusudhan
9	Cri.Misc. 334/2017 (EVIDENCE)		Hema K.M. Vs Tejas T.G. Alias Ranjitha	B V Rajeev
10	Cri.Misc. 14/2018 (Respondent Evidence)		Nandini B.R. Vs Ramesh	samrakshnadikarigalu